

14.55½ hrs.

STANDING COMMITTEE ON URBAN AND RURAL  
DEVELOPMENT ELEVENTH REPORT AND MINUTES

[Translations]

SHRI PRATAPRAO B. BHOSALE (SATARA): Sir, I present the Eleventh Report (Hindi and English versions) of the Committee on Urban and Rural Development on Rural water Supply and Sanitation of the Ministry of Rural Development and the Minutes of the sittings of the Committee relating thereto.

correcting reply to starred question No 162 dated 19-12-1994 Re : Malaria epidemic  
[English]

## STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): Sir, I beg to lay on the Table a statement correcting the reply given on December 19, 1994 to Starred Question No. 162 by Dr. Asim Bala and Shri Udhav Barman regarding Malaria Epidemic.

I invite attention to the reply to Lok Sabha Starred Question No. 162 answered on 19.12.1994. Due to typographical error, some figures in Statement to the statement of this Starred Question have been wrongly typed. A revised Annexure indicating the correct figures is enclosed.

Inconvenience caused is regretted.

## Annexure

State wise details of Malaria cases and deaths during the years 1991, 1992, 1993 and 1994 (April-September)

Name of the State/U.T.s	1991		1992		1993		1994 (Apr. to Sept.)		1994 (upto 1C/94)	
	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
Andhra Pradesh	82292	2	80305	—	86253	7	38812	1	70940	5
Arunachal Pradesh	18729	—	19113	—	29686	—	6820	—	8949	—
Assam	107572	36	95168	20	115000	48	49885	45	66386	58
Bihar	60332	14	65362	21	76845	2	19685	—	23358	—
Goa	2879	—	848	—	2227	—	2282	—	2784	—
Gujarat	404735	37	348532	28	304109	25	120320	—	144426	2
Haryana	34011	—	16682	1	22032	—	20542	—	21205	—
Himachal Pd.	20115	—	7251	—	4062	—	2170	—	2228	—
J & K	4656	—	1244	—	784	—	1705	—	1733	—
Karnataka	44565	8	81057	—	196466	—	64559	—	128527	—
Kerala	6756	—	8255	2	9277	—	3881	—	4231	—
Madhya Pd.	282681	28	269930	39	283600	9	95478	7	137195	14
Maharashtra	145310	15	203812	2	327137	2	144155	—	172431	—
Manipur	640	—	2219	9	1896	9	2062	2	2297	45
Meghalaya	11155	—	11283	—	10045	0	4853	4	6224	34
Mizoram	12488	12	20592	36	13166	33	8530	33	10769	37
Nagaland	2422	—	2218	—	1584	—	1508	—	2098	253
Orissa	414550	233	362390	155	323576	118	135591	—	204531	64
Punjab	36649	—	23225	—	15944	—	11849	—	12174	—
Sikkim	46	—	208	1	68	—	19	—	23	—
Rajasthan	77573	10	121499	55	107797	19	35824	—	163599	385
Tamil Nadu	144762	4	151633	2	148057	—	61040	—	68178	—
Tripura	6992	7	9350	6	9206	19	6062	11	8066	16
Uttar Pd.	112118	—	235242	—	114017	—	29244	—	41266	—
West Bengal	40452	13	49130	43	48138	37	30066	24	32626	35
Pondicherry	563	—	1034	—	914	—	278	—	462	—
A&N Islands	1785	2	1688	1	1598	1	703	—	1052	—
Chandigarh	28046	—	17559	—	9735	—	6017	—	6599	—
D&N Haveli	5101	—	6676	—	8121	—	2394	—	2930	—
Daman & Diu	1010	—	1199	—	1565	—	818	—	988	—
Delhi	8491	—	11241	1	4919	—	5901	—	6063	—
Lakshadweep	4	—	1	—	5	—	—	—	—	—

(Interruptions)

[English]

(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 3.30 P.M.

14.07 hrs.

*The Lok Sabha then adjourned till thirty Minutes past Fifteen of the Clock.*

15.31 hours

*The Lok Sabha re-assembled at Thirty-one minutes past Fifteen of the Clock.*

[Translation]

[MR. SPEAKER in the Chair]

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Mr. Speaker, Sir Neither Hon' Prime Minister has resigned nor the Government has resigned.

[English]

SHRI RAM NAIK (BOMBAY NORTH): Mr. Speaker, Sir I am on a point of information. We have read through the newspapers that three of the Ministers have resigned. Now, we want to know whether they have intimated to you; whether they are likely to make any statement, because they should be bold enough to come here and give the statement.

(Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI (DARBHANGA): Sir, there is another report in the newspapers that Shri Arjun Singh has resigned. I want to know whether it is correct or not.

(Interruptions)

SHRI RAM NAIK: Sir, I want to know whether it has been informed to you. The Government, at least, owes that much to you and they must inform you and they should also inform the House. Unless the House is informed properly by the Prime Minister, we would not like to carry on the business like this.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI: Sir, we have come to know through newspapers and media that Arjun Singh Ji has resigned. The House should be informed as to whether it is correct or not. [Interruptions]

SHRI RAM NAIK: Mr. Speaker, Sir The Government does not take us into confidence, at least you should tell us.

[English]

(Interruptions)

MR. SPEAKER: Please do not record.

(Interruptions)

MR. SPEAKER: Well, I have no information about resignation or anything of the kind.

(Interruptions)

SHRI LAL K. ADVANI (GANDHI NAGAR): Then the Prime Minister should come as a matter of courtesy also. Just as new Ministers, when sworn in, are introduced to the House, similarly should it not be conveyed to the House formally?

MR. SPEAKER: I really do not know what is the exact position on this. But, supposing, the business is in the name of the Ministers who have resigned, they do inform the Presiding Officer that some other Minister would look into it or some other arrangement. But I am not sure on that point.

Secondly, the Russian Prime Minister and other Ministers have come here and the Prime Minister and our Ministers are talking to them. He is here for one day only and so they are going to sign some agreements and all those things. That is why some of them are not here.

Well, as far as the business before the House is concerned..

SHRI RAM NAIK (BOMBAY NORTH): Sir, there should be "Vande Mataram".

MR. SPEAKER: Well, Mukul Wasnikji, now there is a suggestion that we may adjourn sine die.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK). Sir, you may take the decision.

MR. SPEAKER: Right.

#### VALEDICTORY REFERENCES

15.35 hrs.

[English]

SHRI MUKUL WASNIK: Sir, I would like to just say that during the whole session there were so many unprecedented situations which the House has witnessed... [Interruptions]

But on behalf of the Government and on behalf of the Treasury Benches we wish to express our gratefulness to you for the manner in which you tried to resolve the situation from time to time. We would like to place on record our gratefulness, deep appreciation and thanks to you.

[Translation]

Shri Lal K. Advani (Gandhinagar): Mr. Speaker, Sir, I express my gratitude to you that no matter what circumstances were created in the House in this Session or earlier one you gave important contribution to ensure that the proceedings of the House were run smoothly. [Interruptions]

Shri Chandra Jeet Yadav (Azamgarh): Mr. Speaker, Sir, I would like to express gratitude to you on behalf of my party and myself that whenever a crisis appeared before the House you tried in every manner to resolve it and at the same time maintaining the dignity of the House and